

**COURT - I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 174 of 2013**

**Dated : 21<sup>st</sup> October, 2013**

**Punjab State Power Corporation Ltd.**

**..... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission**

**..... Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the parties, post the matter on **13.11.2013.**

**COURT MASTER**